

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UN-STARRED QUESTION NO.3364

TO BE ANSWERED ON FRIDAY, THE 18TH DECEMBER, 2015

AGRAHAYANA 27, 1937 (SAKA)

HIGH NET WORTH INDIVIDUALS

3364. SHRI DADDAN MISHRA:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government is aware that high net worth individuals are consistently migrating from the country;
- (b) if so, the details of such population migrated from the country during the last three years and the current year along with reasons therefor; and
- (c) the steps taken by the Government to prevent migration of such high net worth individuals from the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI JAYANT SINHA)

- (a) The term high net worth individuals is not defined in the Income-tax Act, 1961. Hence, no data on high net worth individuals or high net worth individuals migrating from the country is maintained separately.
- (b) Does not arise in view of (a) above.
- (c) Does not arise in view of (a) above.